# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

## LOK SABHA UN-STARRED QUESTION NO.: 2422

#### TO BE ANSWERED ON AUGUST 1, 2022/SRAVANA 10, 1944 (SAKA)

#### ISSUANCE OF RISK FACTOR DISCLOSURES

#### 2422. SHRI RAVNEET SINGH BITTU:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Securities and Exchange Board of India (SEBI) is planning to issue regular risk factor disclosures on market trends to help the investors in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the likely benefits to be accrued to the investors through these proposed insights by SEBI;
- (d) the likely time by which this new initiative by SEBI is likely to be implemented; and
- (e) the details of other measures being taken by the Government to provide credible information on market trends to enable investors make prudent investments in the market?

#### **ANSWER**

### SHRI PANKAJ CHAUDHRY MINISTER OF STATE FOR FINANCE

(a) to (e): SEBI is conducting a study to see the outcome of trading in equity derivatives by individual investors. The preliminary findings of this study are under discussion by a Working Group constituted by SEBI for this purpose. SEBI would take an appropriate view on the 'risk factor disclosure' for investors trading in the stock market on receiving of the recommendations of said Working Group.

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